

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.10.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7528 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Megha Agrawal Resolution Professional of Wind World (India) Infrastructure Private Limited Vs. Ravi Sethia, Resolution Professional of Wind World (India) Limited and Anr.	Saurav Panda
2.	I.A. No. 7569 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Vish Realty Solutions Private Limited Vs. Ajay Kumar Agarwal, Resolution Professional of Avani Projects and Infrastructure Limited	SC Das
3.	I.A. No. 7573 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Honest Shelters Private Limited Vs. Ravi Prakash Ganti & Ors.	Ishan Roy Chowdhury
4.	I.A. No. 7574 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Honest Shelters Private Limited Vs. Ravi Prakash Ganti & Ors.	Ishan Roy Chowdhury
5.	I.A. No. 7578 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Honest Shelters Private Limited Vs. Ravi Prakash Ganti & Ors.	Ishan Roy Chowdhury
6.	I.A. No. 7579 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Honest Shelters Private Limited Vs. Ravi Prakash Ganti & Ors.	Ishan Roy Chowdhury

7.	I.A. No. 7583 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Authum Investment & Infrastructure Limited Vs. Ramanathan Bhuvaneshwari Resolution Professional of R.P. Infosystems Limited & Ors	Chitranshul A. Sinha
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